



HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICATION NO.19/2022-RC, DATED 28.01.2023

The High Court of Andhra Pradesh conducted Computer based examinations from 21.12.2022 to 02.01.2023 for recruitment to the posts of Stenographer Grade-III, Junior Assistant, Typist, Field Assistant, Examiner, Copyist, Driver (Light Vehicle), Record Assistant, Process Server and Office Subordinate notified vide Notification Nos. 1/2022 to 10/2022, dated 21.10.2022.

The 'preliminary key' of the computer based examinations has been published on 04.01.2023 and a Notification has been issued on the same date calling upon the candidates to submit objections, if any, to the questions asked in the examinations.

In response to the said Notification, the following 189 objections of the Question IDs have been received from 819 candidates.

43512318	43512343	435123176	435123216	435123349	435123504
43512320	43512348	435123177	435123217	435123398	435123510
43512321	43512349	435123179	435123221	435123401	435123524
43512325	43512352	435123187	435123230	435123402	435123526
43512327	43512354	435123193	435123244	435123433	435123537
43512329	43512379	435123196	435123246	435123447	435123538
43512330	435123121	435123198	435123249	435123458	435123547
43512335	435123166	435123202	435123297	435123472	435123566
43512338	435123169	435123206	435123309	435123490	435123567
43512342	435123173	435123207	435123337	435123503	435123569
435123626	435123799	435123905	4351231176	243917340	243917188
435123629	435123800	435123911	4351231186	243917347	243917198
435123632	435123806	435123921	4351231190	243917349	243917205
435123650	435123807	435123929	4351231193	243917352	243917209
435123653	435123811	435123940	4351231194	243917353	243917233
4351231314	435123812	435123945	4351231200	243917356	24391783
4351231323	435123833	435123964	4351231211	243917359	24391787
4351231345	435123845	435123965	4351231212	243917367	24391794

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4351231346	435123851	435123966	4351231213	243917390	243917111
4351231354	435123858	435123972	4351231214	243917423	243917112
4351231364	435123859	4351231026	4351231265	243917427	243917115
4351231366	435123860	4351231034	4351231267	243917443	243917128
4351231372	435123867	4351231035	4351231268	243917447	243917134
435123755	435123868	4351231088	4351231275	24391710	243917164
435123767	435123874	4351231106	4351231280	24391711	
435123769	435123878	4351231112	4351231282	24391712	
435123772	435123880	4351231114	4351231283	24391722	
435123782	435123883	4351231130	4351231286	24391723	
435123785	435123884	4351231139	4351231287	24391725	
435123786	435123885	4351231142	243917277	24391726	
435123790	435123887	4351231144	243917295	24391734	
435123792	435123894	4351231148	243917296	24391741	
435123797	435123899	4351231164	243917333	24391743	

The High Court has examined all the objections and concluded that out of the 189 objections, the following 21 objections (Question IDs) are the only valid that the remaining objections are invalid.

435123166	435123524	435123772	435123811	435123972	243917340
435123176	4351231314	435123785	435123868	4351231112	
435123193	4351231364	435123790	435123880	4351231164	
435123196	435123767	435123807	435123883	4351231267	

The High Court has further examined all the valid 21 objections and resolved that the answers/options given to the following Question IDs are to be altered/changed and accordingly directed for change of answers/options.

a) Common test for the posts of Stenographer Grade-III/Junior Assistant/Typist/Field Assistant

Sl.No.	Question ID	Date and shift	Correct answer
1	435123193	21.12.2022, shift 3	Neither Statement I nor II are true.
2.	435123166	21.12.2022, shift 3	Multiple options i.e., ' Only II is true ' and ' Either I or II is true ' are correct. (The candidates who answered as ' Only II is true ' (or) ' Either I or II is true ' will be given full marks).

b) Common test for the posts of Copyist/Examiner/Record Assistant.

Question ID	Date and shift	Correct answer
435123524	26.12.2022, shift 1	కంబాల చెరువు

c) Common test for the posts of Driver/Process Server/Office Subordinate.

Sl.No.	Question ID	Date and shift	Correct Answer
1	4351231364	26.12.2022, shift 3	VALUABLE : BEAU
2.	435123767	27.12.2022, shift 1	Nandyal
3	435123807	27.12.2022, shift 1	8
4	425123868	27.12.2022, shift 2	Neither conclusion I nor II follows
5	435123883	27.12.2022, shift 2	QTU
6	4351231164	28.12.2022, shift 3	2021
7	4351231267	29.12.2022, shift 1	Both conclusions I and II follows

The High Court has further resolved that the following Questions IDs are not properly framed that they are to be deleted and accordingly directed for deletion of the following Question IDs.

a) Common test for the posts of Stenographer Grade-III/Junior Assistant/Typist/Field Assistant.

Sl.No.	Question ID	Date and shift
1	435123176	21.12.2022, shift 3
2.	435123196	21.12.2022, shift 3
3	243917340	02.01.2023, shift 2

b) Common test for the posts of Driver/Process Server/Office Subordinate

Sl.No.	Question ID	Date and shift
1	4351231314	26.12.2022, shift 3
2	435123772	27.12.2022, shift 1
3	435123785	27.12.2022, shift 1
4	435123790	27.12.2022, shift 1
5	435123811	27.12.2022, shift 1
6	435123880	27.12.2022, shift 2
7	435123972	27.12.2022, shift 3
8	4351231112	28.12.2022, shift 2

The High Court has further resolved that evaluation of the question papers in which the questions are deleted, awarding of marks should be at ratio proportionately to all the 80 questions/marks. Meaning thereby total marks for

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the exam will remain at 80, but the marks for each individual question will be adjusted accordingly to ensure that the total marks awarded for all remaining questions add up to 80.

The High Court has further directed implementation of normalization to all the question papers of 22 sessions.

The High Court has further directed to refund the fee with charges, collected from the candidates who raised the above 21 valid objections, through the same manner in which the objection fee of Rs.100/- (Rupees Hundred Only) was paid.


REGISTRAR (RECRUITMENT)
28/1/23.